

No. 12-1/2020-SP.III
Government of India
Ministry of Youth Affairs & Sports
Department of Sports

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Shastri Bhawan, New Delhi

19th March 2020

To

1. President/Secretary General of IOA
2. Presidents/Secretary Generals of NSFs (recognized)/suspended/de-recognized/all sports bodies (recognized/unrecognized)
3. President/Secretary, BCCI

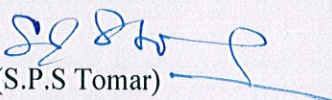
Subject: Outbreak of Novel Corona Virus (COVID-19)

Sir / Madam,

In continuation of this department's letter of even number dated 12.3.2020, I am directed to say that in view of the current COVID-19 pandemic, all sport organizations and their affiliate units are advised against holding any sports events, including competitions or selection trials till 15th April 2020.

2. Training of athletes preparing for Olympics 2020 may continue subject to following restrictions:
 - (i) no exposure to athlete be allowed from outside in the campus where training is underway.
 - (ii) no coach, technical/support staff, athlete etc., presently not in the training camp and not staying in the training campus be allowed to interact or mingle with trainee athletes without following the quarantine protocols.
3. You are requested to communicate the above for compliance to all affiliate entities.

Yours faithfully,


(S.P.S Tomar)

Deputy Secretary to the Government of India
Tel No. 011-23383336 Email: spstomar@nic.in

Copy to :

1. Chief Secretaries of all States / UTs
2. Secretaries of Sports Departments of all States / UTs

Copy for information to:

- (i) Secretary (Coord), Cabinet Secretariat
- (ii) Secretary, Ministry of Health & Family Welfare
- (iii) Director General, Sports Authority of India